

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DEE ESS Buhin Private Limited Date of Commencement of Liquidation: 11-12-2019; List of Stakeholders as on Date: 01-06-2021; Name of IP: Rajkumar Vinod Vachher; Process Number: 1; Last 5 digit of registration number: 12287

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	5	702970	5	702970	0	0	0	NA
2	Liquidation costs incurred till date		1666338		1666338	250000	0	0	NA
3	Secured financial creditors	2	133785952.3	2	133785952.3	0	0	0	NA
4	Unsecured financial creditors	1	22657645.67	1	22657645.67	0	0	0	NA
5	Operational creditors (Workmen)	99	16573312.5	95	3855321	0	724530	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	2	78235886	2	78235886	78235886	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	66236737.25	14	52256563.85	0	5930715	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	66780388	0	0	0	66780388	0	NA
<b>Total</b>		<b>126</b>	<b>386639229.72</b>	<b>119</b>	<b>293160676.82000005</b>	<b>78485886</b>	<b>73435633</b>	<b>0</b>	